

3
6.12.2013

O.A. 527/10

Hon'ble Sri Navneet Kumar, Member (J)

Sri R. S. Gupta, learned counsel for the applicant is present. Sri S. P. Singh holding brief for Sri Ganga Singh, learned counsel appearing on behalf of the respondents submits that pleadings in this case is compete. As such, list this case on 3.1.14 for final hearing.

List on 3.1.14.


Member (J)

Vidya

O.A. No. 527/10

3.1.2014 ✓

List revised. No-one is present on behalf of the parties. There is neither any request for pass over of the case, nor there is any adjournment on behalf of the applicant. It seems that the applicant has lost interest in prosecuting this case. Accordingly, O.A. is dismissed in default and for non-prosecution.


(Navneet Kumar) ..
Member (J)

Girish/-

~~On 3.1.14
Case No. 527/10
Received 3-1-14
Referred
08-1-14~~